APPOINTMENT OF A JOINT SECRETARY IN LAW MINISTRY

## 197. SHRI M. P. BHABGAVA: SHRI A. G. KULKARNI:

Will the Minister oi LAW be pleased to state:

(a) whether 'any Joint Secretary has been appointed in his Ministry on an ad hoc basis without getting the prior approval of the Union Public Service Commission;

(b) if the reply to part (a) above be in the affirmative, what are the qualifications of the person, where was he serving beoref comng as Joint Secretary and what was his scale of pay in that post; and

(c) what is the present pay and emoluments he is drawing?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEEM): (a) No, Sir.

(b) and (c) Do not arise.

## षी० एल० 480 के ग्राघीन खाद्यान्नों की सप्लाई

198. पंडित भवानी प्रसाद तिवारी : नया बाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने केन्द्र के लिये संग्रहीत किये जाने वाले गेहूं पर 5 रुपये प्रति क्विटल सरचार्ज की मांग की है:

(ख) इस सम्बन्ध में केन्द्रीय सरकार की क्या स्थिति है, विश्वेषकर संयुक्त राज्य अमरीका क इस घोषणा के सन्दर्भ में कि अमरीका पी० एल० 480 के अन्तर्गत और अन्न देने को तैयार है; और

(ग) क्या सरकार संयुक्त राज्य अमरीका के उस प्रस्त।व को स्वीकार करने का विचार रखती है ?

## SUPPLY OF FOODGRAINS UNDER PL. 4\$\*

to- Qwestious

198. PT. BHAWANIPRASAD TIWARY: Will the Minister of FOOD AND AGRICULTURE be pleased \*• state:

(a) whether the Government of Madhya Pradesh have asked for » surcharge of Rs. 5|per quintal o» the wheat procured for Centra! Gov. ernment;

(b) what is the stand of Central Government in this regard, particularly in view of the announcement by the Government of U.S.A. that it is prepared to supply more foodgrain! under P. L. 480; and

(c) whether Government propose te accept this offer of U.S-A.?]

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, खाद्य, कृषि, सामुदायिक निकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री

एस॰ एस॰ गुरुपाबस्वामी) : (क) जी नहीं ।

(ख) तथा (ग) प्रम्न ही नहीं उठते । पी॰ एल॰ 480 के प्रधीन आगे और सप्लाई करने के अम्न पर अमरीका सरकार के अधिकारियों से अमी विचार-विमर्श करना है। COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) No, Sir.

(<b) and (c). Do not arise. T»« question of further supplies under P. L. 480 is yet to be discussed with i/.S. Government officials.]

## PURCHASE AND SALB OF FRUITS HY FOOD PROCESSING INDUSTRIES

199. DR. (MRS.) MANGLADKVT TALWAR: Will the Minister of FOOD AND AGRICULTURE be pleased +• state:

(a) whether it is a fact that food processing industries purchase fresh

t[] English translation.